

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 744
ANSWERED ON 07/02/2023

RURAL MASON TRAINING PROGRAMME UNDER PMAY-G

744. SHRI KUMBAKUDI SUDHAKARAN:
SHRI THIRUNAVUKKARASAR SU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has made any consultation with the State Governments on the constraints being faced by them in the implementation of the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the methodology adopted to arrive at the rates of penalty to be deducted from the administrative fund for PMAY-G in case of delays in implementation by the State Governments;
- (d) the details of penalty imposed from the fund mentioned in the month of October 2022;
- (e) whether Rural Mason Training (RMT) Programme was initiated by the Union Government to increase the availability of trained masons for expeditious construction work under PMAY-G and if so, the progress made so far in this regard, Statewise; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G), there is a well defined mechanism to get the feedback through end to end transaction based MIS, besides holding regular meetings with the States/UTs to resolve constraints faced in a time bound manner and issue the necessary guidance/ clarifications wherever required. Some of the constraints that PMAY-G has faced are nation-wide lockdown induced by Covid-19 when all construction activities including construction of houses under PMAY-G was affected. Besides, the States have informed that delays are also due to delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.

(c) To accelerate the progress under the scheme and to reduce delays at various steps, the Ministry has decided to impose minor deductions from ensuing tranches of Central Share of Administrative Funds under PMAY-G in cases where there is delay in various stages of sanction/ completion of houses. The amount of deduction imposed is @Rs.10/- per house per month of delay beyond permissible limits for various stages like sanction, release of installments, capturing geo-tagged photographs. For more than 2 months of delay in sanctioning of houses, penalty @Rs.20/- per house is imposed.

(d) No deduction has been imposed on any State/UT so far.

(e) & (f) There is a provision for Rural Mason Training (RMT) Program under PMAY-G guidelines since its inception to ensure the construction quality and availability of skilled masons for house construction. The progress made under RMT programme under PMAY-G, State-wise as on 27.01.2023 is given in Annexure.

STATEMENT REFERRED TO IN STATEMENT IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.744 TO BE ANSWERED ON 07.02.2023

Annexure

Progress made under Rural Mason Training (RMT) programme under PMAY-G, State-wise as on 27.01.2023 is given as under:-

S. No.	Name of the State/UT	Candidates enrolled	Candidates Assessed	Candidates Passed
1	Andhra Pradesh	77	0	0
2	Bihar	3,751	874	680
3	Chhattisgarh	33,621	29,170	24,140
4	Gujarat	8,293	6,707	5,409
5	Haryana	90	60	55
6	Jharkhand	28,270	20,657	17,048
7	Karnataka	3,137	2,207	1,928
8	Kerala	0	0	0
9	Madhya Pradesh	52,858	36,849	29,793
10	Maharashtra	21,530	17,036	14,952
11	Odisha	34,761	29,488	25,850
12	Punjab	0	0	0
13	Rajasthan	21,936	19,722	17,500
14	Tamil Nadu	0	0	0
15	Telangana	0	0	0
16	Uttar Pradesh	20,550	14,066	11,943
17	West Bengal	34,028	28,329	24,146
18	Himachal Pradesh	268	0	0
19	Jammu & Kashmir	2,859	2,410	2,171
20	Uttarakhand	557	426	293
21	Arunachal Pradesh	0	0	0
22	Assam	3,071	2,841	2,611
23	Meghalaya	581	523	399
24	Mizoram	47	37	32
25	Nagaland	0	0	0
26	Tripura	469	164	152
27	Andaman & Nicobar	0	0	0
28	Dadra & Nagar Haveli and Daman & Diu	60	0	0
Total		2,70,814	2,11,566	1,79,102
